

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4387

ANSWERED ON:19.05.2006

ENHANCEMENT OF FUNDS UNDER SWAJALDHARA YOJANA

Chavda Shri Harisinh Pratapsinh;Gadhavi Shri Pushpdan Shambhudan;Kanodia Shri Mahesh Kumar;Solanki Shri Bhupendrasinh Prabhatsinh

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

(a) whether the request of the State Government of Gujarat for enhancement of allocation of funds under Swajaldhara Yojana is still pending with the Union Government;

(b) if so, the reasons therefor and the action being taken in the matter; and

(c) the time by which the request is likely to be met so as to enable the State Government to implement the aforesaid Yojana effectively?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A.NARENDRA)

(a) No, Sir.

(b) & (c) As per the Swajaldhara Guidelines, State-wise allocations are made at the beginning of the year as per a laid down criteria. At the end of the financial year, subject to savings and performance of a State, additional allocations are considered. Government of Gujarat had submitted proposals for additional funds during 2004-05 and 2005-06. At the end of each financial year, Gujarat was allocated an additional amount of Rs. 1173.67 lakhs during 2004-05 and Rs. 543.21 lakhs during 2005-06, from the savings of Swajaldhara.